

**Rural Industrial Estate**

\*624. **Shri Vajpayee:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the scheme to set up a rural industrial estate near Delhi has since been finalised;

(b) if so, the main features of the scheme; and

(c) the approximate cost thereof?

**The Minister of Industry (Shri Manubhai Shah):** (a) to (c). A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 39.]

**National Development Council**

\*625. { **Shri Ram Krishan:**  
**Shri Damani:**  
**Shri S. M. Banerjee:**  
**Shri Tangamani:**  
**Shri Hem Barua:**

Will the Minister of Planning be pleased to refer to the reply given to Unstarred Question No. 3391 on the 7th May, 1958 and lay on the Table a statement showing:

(a) the conclusions and recommendations made at the meeting of the National Development Council held in May, 1958; and

(b) the steps taken to implement the same?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) and (b): A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 40.]

**Adulteration of Coffee**

\*626. { **Shri Rameshwar Tantia:**  
**Shri S. C. Samanta:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether any arrangements have been made to analyse samples of coffee meant for export as a check on adulteration; and

(b) if so, the details thereof?

**The Minister of Commerce (Shri Kanungo):** (a) and (b): A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 41.]

**Export of Cotton Yarn**

\*627. **Shri Muhammed Elias:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have formulated a long term policy regarding the export of cotton yarn; and

(b) if so, the main features thereof?

**The Minister of Commerce (Shri Kanungo):** (a) Yes, Sir.

(b) The features of the policy are that;

- 1 Export policy has been announced on a long term basis, i.e. till 1961.
- 2 Mills have been permitted to export the same quantity of yarn that was exported by them in 1957 or that they might export in 1958 whichever is higher.
- 3 In addition, 1,20,000 bales per annum will be allowed to be exported by the textile industry and trade on "first come first served" basis.

**Claims of Displaced Contractors**

\*628. { **Sardar Iqbal Singh:**  
**Shri Arjun Singh Bhadauria:**

Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Starred Question No. 1228 on the 26th March, 1958 and state the progress since made in the disposal of claims of displaced contractors?

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** Upto the end of July, 1958, 5870 claims of contractors for payment of their dues were received by